

[Translation]

Financial assistance to Small Scale Units

1614. DR. LAXMINARAYAN PANDEYA: Will the MINISTER OF FINANCE be pleased to state:

(a) whether the Small Industries Development Bank of India has decided to provide increased financial assistance while liberalising its single source scheme;

(b) whether it has been proposed to provide working capital upto rupees five lakhs through the State Financial Corporations to such small scale units which have project cost upto rupees ten lakhs; and

(c) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Small Industries Development Bank of India (SIDBI) has reported that it has liberalised its single window scheme from April 2, 1990. Under the revised scheme, working capital assistance upto Rs. 5 lakhs would be available to new SSI units having project costs upto Rs. 10 lakhs. This scheme stipulates sanction of term loan for appreciation of fixed assets as well as working capital assistance by the State Financial Corporations/ Twin-Function State Industrial Development Corporations to facilitate composite financing of SSI Units.

Consumption of Petrol

1615. DR. LAXMINARAYAN PANDEYA:

SHRI HET RAM:

SHRI RAM BAHADUR SINGH:

SHRI VIJAY KUMAR MALHOTRA:

DR. C. SILVERA:

SHRI BALGOPAL MISHRA:

Will the Minister of FINANCE be pleased to state:

(a) whether in view of increasing consumption of petrol by Government offices/Ministries and other Public Undertakings, Government have issued orders to curtail its consumption;

(b) if so, the details thereof;

(c) whether the officers of the cadre of Joint Secretary and above will be provided Government vehicle for travelling to and fro between office and home on the payment of a fixed amount;

(d) if so, the cadre-wise amount fixed to be charged;

(e) whether the monthly expenditure on petrol from Government expenditure has also been restricted for such officers; and

(f) if so, the guidelines issued to the officers in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Yes, Sir. Instructions have been issued to Central Government Ministries/Departments and Public Sector Undertakings that they should reduce their petrol and diesel consumption by 20% compared to the consumption in 1989-90. These Departments and Public Sector Undertakings have also been instructed to evolve suitable modalities for monitoring compliance of these instructions.

(c) and (d) An order has since been issued that with effect from 1-6-90 an amount of Rs. 75/- p.m. will be recovered in respect of officers of the level of Joint Secretary and Rs. 100/- p.m. in respect of officers of the level of Additional Secretary and above, who avail of this facility.